

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

STARRED QUESTION NO:195
ANSWERED ON:15.12.2003
STATUTORY WARNING ON BOTTLES AND CONTAINERS
BODAKUNTI VENKATESHWARLU;V. SAROJA

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether many soft drinks and tinned food companies do not strictly adhere to the code in the matter of printing the contents of the product outside the container;
- (b) if so, whether the Government proposes to make it mandatory for all the soft drink producers and tinned food companies to print the contents of caffeine, calorie and other ingredients on bottles/cans/packets etc.; and
- (c) if so, the measures taken to implement the decision early?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI N.T. SHANMUGAM)

- (a) to (c): The information is being collected and will be laid on the Table of the House.